

2013
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 2054– R (JS)

Dated, Calcutta, 16th May, 2013

In continuation of the Hon'ble Court's Notification No. 1911-R(JS) dated 07.05.2013, it is further notified for information that the following 12 (twelve) more Officers of the West Bengal Judicial Service, now posted as mentioned against each of their names, will also come under the zone of consideration in the process of selection through Normal Promotion, 2013, for appointment to the cadre of District Judge (Entry Level) provisionally, subject to fulfillment of eligibility criteria in such a manner as Hon'ble Court will deem fit and proper and subject to the result of the cases of Malik Mazhar Sultan (Civil Appeal No. 1867 of 2006), Writ Petition filed by the West Bengal Judicial Service Association (W.P. (C) No. 46/2007) and All India Judges' Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Necessary information to all eligible candidates will follow in due course.

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING
1.	Shri Pradip Kumar Ray	Dy.Registrar, Human Rights Commission, West Bengal
2.	Shri Arabinda Pant	Civil Judge (Sr. Divn.), Raiganj, Uttar Dinajpur
3.	Smt. Ali Biswas (Sarkar)	CJM, Murshidabad
4.	Shri Fatik Chandra Mondal	ACJM, Mathabhanga, Cooch Behar.
5.	Shri Hidayatullah Bhutia	CJM, Bankura
6.	Chowdhury Hefazat Karim	CJM, Jalpaiguri
7.	Shri Himadri Shankar Ghosh Hazra	CJ(SD), Lalbagh, Murshidabad
8.	Shri Suratheswar Mondal	CJM, Alipore
9.	Shri Sandip Kumar Manna	CJM, Cooch Behar
10.	Smt. Manjushree Mondal	CJM, Chinsurah, Hooghly
11.	Smt. Dipali Shrivastava (Sinha)	CJM, Balurghat, Dakshin Dinajpur
12.	Shri Arup Kumar Das	CJM, Car Nicobar, A and N Islands

All the above eligible Judicial Officers are also directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in three sets, delivered during 2012 – 2013 (if not available, judgement delivered during previous posting may be sent) by 30.05.2013 positively to the office of the undersigned.

This has reference to Court's Notification No. 1478-R(JS) dated 12.04.2013.

By order,

Sd/-

(Debi Prosad Dey)
Registrar (Judicial Service)